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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 136/9/NCLT/AHM/2017

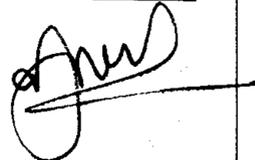
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017**

Name of the Company: BP Lubricants Pvt Ltd.
V/s.
Regent Grantio (India) Ltd

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	JINESH KAPADIA	ADVOCATE	PETITIONER	
2.				

ORDER

Learned Advocate Mr. Jignesh Kapadia present for Operational Creditor/Petitioner.
None present for Respondent.

Proof of dispatch of notice of date of hearing on Respondent filed.

Petitioner shall file proof of service of copy of application on Respondent.

Registry is directed to serve notice of date of hearing on Respondent along with copy
of order under acknowledgment.

List the matter on 24.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 15th day of November, 2017.